IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

MONDAY ,THE THIRD DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL

THE HONOURABLE SMT JUSTICE RENUKA YARA

CONTEMPT CASE NO: 2557 OF 2024

Contempt Case filed under sections 10 to 12 of Contempt courts act to punish the respondents herein for willfully disobeying and deliberately violating the orders of the High court dated 17-11-2021 passed in W.P(PIL) 46 of 2017

Between:

T. Dhangopal Rao,, S/o. T.Y. Rao, aged about 51 years, Occ: Public Interest Judicial Activist and Law Student (BBA-LLB), Sultan Ul-Uloom College of Law, Banjara Hills, Hyderabad, R/o. 20-1-696, Shivnagar, Bahadurpura Post Office, Hyderabad-500064. Telangana

...PETITIONER

AND

Sri Devendra Singh Chauhan,, IPS, Pri. Secretary to Government, Consumer Affairs Food and Civil Supplies and Commissioner of Civil Supplies, Civil Supplies Bhavan, Erramanjil,Somajiguda, Hyderabad-500 082

...RESPONDENT

Counsel for the Petitioner :SRI. T.DHANGOPAL RAO(PARTY –IN-PERSON)

Counsel for the Respondent No.1: GP FOR CIVIL SUPPLIES

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

CONTEMPT CASE No.2557 of 2024

ORDER *(Per the Hon'ble the Acting Chief Justice Sujoy Paul):*

Sri T. Dhangopal Rao, party-in-person and Sri N.S. Arjun Kumar, learned Government Pleader for Consumer Affairs, Food & Civil Supplies Department, for the respondent.

2. Party-in-person, at the outset, fairly submits that the order dated 17.11.2021 has been complied with and the Contempt Case has rendered infructuous.

3. The other side has no objection.

4. Accordingly, the Contempt Case is **closed** having rendered infructuous.

Interlocutory applications, if any pending, shall also stand closed.

SD/- T KRISHNA KUMAR
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. Sri Devendra Singh Chauhan,, IPS, Pri. Secretary to Government, Consumer Affairs Food and Civil Supplies and Commissioner of Civil Supplies, Civil Supplies Bhavan, Erramanjil,Somajiguda, Hyderabad-500 082
2. One CC to SRI.T.DHANGOPAL RAO(PARTY –IN –PERSON) [OPUC]
3. Two CCs to GP FOR CIVIL SUPPLIES ,High Court for the State of Telangana. [OUT]

4.Two CD Copies

V. RM/SS

HIGH COURT

HAC,J &
RY,J

DATED:03/03/2025



ORDER

CC.No.2557 of 2024

CONTEMPT CASE IS CLOSED AS INFRUCTUOUS

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